

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 1605 & 1032 OF 2019 IN  
DFR NO. 2120 OF 2019**

**Dated : 23<sup>rd</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Uttar Pradesh Power Corporation Limited  
& Ors. ...Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory  
Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sunil Kumar Rai  
Mr. Md. Altaf Mansoor

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1

Mr. Amit Kapur  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Upendra Prasad  
Mr. Brij Mohan for R-2

**ORDER**

Heard Learned Senior Counsel Mr. Raghvendra Singh arguing for the Appellant and Respondent No. 2 on condonation of delay application in filing the appeal.

**Order is Reserved.**

**(S. D. Dubey)  
Technical Member**

*kt/mkj*

**(Justice Manjula Chellur)  
Chairperson**